

**IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD  
(Special Original Jurisdiction)**

FRIDAY, THE EIGHTEENTH DAY OF OCTOBER  
TWO THOUSAND AND TWENTY FOUR

**PRESENT**

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

**WRIT PETITION NO: 1877 OF 2021**

**Between:**

B. Sathish, S/o B.Gangi Narsaiah Aged about 20 years, Occ. Student R/o. H.No. 8-1,  
Nadimigally, Balkonda, Nizamabad District ,

**...PETITIONER**

**AND**

1. The State of Telangana, Rep by its Principal Secretary Medical, Health and Family Welfare Dept, Secretariat Buildings, Hyderabad
2. Kaloji Narayan Rao University of Health Sciences Warangal,, Telangana, Rep by its Registrar
3. The Convenor, TS-Medical Admissions MBBS/BDS-2020 C/o Kaloji Narayan Rao University of Health Sciences, Warangal, Telangana

**...RESPONDENTS**

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue an appropriate writ, order or direction more particularly one in the nature of Writ of Mandamus declaring the action of the respondents in not permitting the petitioner to register himself with the University for the purpose admission into BDS Course in Stray Vacancy Admissions in TS-Medical MBBS/BDS Admissions- 2020-21 under Category B (Institutional) and Category C/NRI seats quota as being illegal, arbitrary and unconstitutional and consequently direct the respondents to permit the petitioner to register with the University and participate for Stray Vacancy seats in TS-Medical MBBS/BDS Admissions-2020-21 process under Category B (Institutional ) and Category

C/NRI quota and allot the seat basing on merit to the appropriate college and permit the petitioner to pursue his course without any hindrance.

**IA NO: 1 OF 2021**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the respondents to permit the petitioner to register with University for the purpose of admission into Category B and C quota for enabling the petitioner to secure a seat in BDS Course under Stray Vacancy category, pending disposal of the above writ petition.

**Counsel for the Petitioner : SRI P.PANDU RANGA REDDY**

**Counsel for the Respondent No.1 : GP FOR MEDICAL HEALTH FW**

**Counsel for the Respondent Nos.2&3 : SRI A.PRABHAKAR RAO,  
SC FOR KNRUHS**

**The Court made the following: ORDER**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

**WRIT PETITION No.1877 of 2021**

**ORDER:** (per the Hon'ble the Chief Justice Alok Aradhe)

None for the petitioner.

Mr. P. Shravan Kumar Goud, learned Government Pleader for Medical, Health and Family Welfare appears for respondent No.1.

Mr. A. Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences (hereinafter referred to as 'the University') appears for respondent Nos.2 and 3.

2. In this Writ Petition, the petitioner is aggrieved by the action of the University in not considering the case of the petitioner for counselling and admission to BDS course in Stray Vacancy for the academic year 2020-21 under Category – B (Institutional) and Category – C/NRI seats quota.

3. A Bench of this Court by an interim order dated 28.01.2021 had permitted the petitioner to participate in the counselling.

4. In view of the aforesaid interim order as well as the fact that the academic year 2020-21 is over, no further orders are required to be passed in this Writ Petition.

5. Accordingly, the Writ Petition is disposed of.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

SD/- T. JAYASREE  
ASSISTANT REGISTRAR  
SECTION OFFICER

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To,

1. The Principal Secretary Medical, Health and Family Welfare Dept, Secretariat Buildings, State of Telangana, Hyderabad
2. The Registrar, Kaloji Narayan Rao University of Health Sciences Warangal, Telangana.
3. The Convenor, TS-Medical Admissions MBBS/BDS-2020 C/o Kaloji Narayan Rao University of Health Sciences, Warangal, Telangana
4. One CC to SRI P.PANDU RANGA REDDY, Advocate. [OPUC]
5. Two CCs to GP FOR MEDICAL HEALTH FW, High Court for the State of Telangana. [OUT]
6. One CC to SRI A.PRABHAKAR, SC for Kaloji Narayan Rao University of Health Sciences, Warangal. [OPUC]
7. Two CD Copies.

BSK

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**HIGH COURT**

**DATED:18/10/2024**

**ORDER**

**WP.No.1877 of 2021**

**DISPOSING OF THE WRIT PETITION  
WITHOUT COSTS**



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